

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 212**  
**(IB)-1127(PB)/2019**

**IN THE MATTER OF:**

Jaswinder Singh Ahuja & Anr.	.... Applicant/petitioner
v.	
M/s. Sunshine Trade Tower Pvt. Ltd.	.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 21.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner	Mr. Manoj Kumar & Ms. Gayathri Manasa, Advs.
For the Respondent(s):	-

**ORDER**

For order see, CP. No. (IB)-1111(PB)/2019.

21.08.2019  
Ritu Sharma